## Faulty Examination Evaluation in CBSE

4505. SHRI PIUS TIRKEY: Will the Minister of HUMAN RESOUR-CE DEVELOPMENT be pleased to state:

- (a) whether due to faulty examination evaluation in Delhi University and Central Board of Secondary Education, Delhi many students were not satisfied with their results:
- (b) the number of students who have applied for re-evaluation of papers. Subject-wise;
- (c) the number of cases in which marks were improved on re-evaluation, Subject-wise; and
- (d) the steps taken by the Government to improve the system of evalution of examination papers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Delhi University have reported their evaluation system is not faulty. The University provides the facility of re-evaluation, excepting in professional courses. According to the information furnished by the University, about applications for re-evaluation have been received till 22-8-1991 and such applications are still being received. The Central Board of Secondary Education (CBSE) have, however. reported that there is no provision for re-evaluation of papers in the Board.

- (c) In so far as Delhi University is concerned, the information can be made available after the re-evaluation is completed. As regards CBSE, the question of providing the information does not arise.
- (d) The Delhi University have mentioned that their system of evaluation is satisfactory. According to the information received from the CBSE, the Board have already introduced spot

evaluation of answer books and further steps to streamline the system are under consideration of the Examination Committee of the Board.

[Translation]

## Deforestation of Rajasthan

4506. SHRI DAU DAYAL JOSHI Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there was a large scale deforestation in Rajasthan during the last five years;
  - (b) if so, the reasons therefor;
- (c) whether the illegal mining activities have lead to fast deforestation;
- (d) if so, whether the Government of Rajasthan have sent proposals to the Union Government for taking suitable action declaring some areas as mining areas out of the forest area;
- (e) if so, the names of the places for which the proposals are under consideration and the time since when; and
  - (f) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRON-MENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) No report of any large scale felling during the last five years has been received from the State Government.

- (c) There is no report of illegal mining activity leading to deforestation.
- (d) to (f) There is no proposal of the State Government of Rajasthan for declaring certain forest areas for mining activities. However, two proposals pertaining to mining in forest areas in the districts of Jaipur and Sikar were received during 1986 and 1988. These two proposals were lacking in essential details and therefore, these have been referred back to the